

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/_____/A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Mrs. Helen Dawngliani,
Registrar, Gauhati high Court,
Aizawl Bench, Aizawl

Dated Guwahati, 14th February, 2020

Sub:- Station leave.

Ref:- Your application dated 13.02.2020.

Madam,

With reference to the above, I am directed to inform you that, your prayer for station leave permission from 17.02.2020 to 20.02.2020, has been granted. The Jt. Registrar (Estt), Gauhati High Court, Aizawl Bench will look after the business of the Registry during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008/ 870 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

[Handwritten Signature]

JT. REGISTRAR (VIGILANCE)

[Handwritten Signature]